

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**

CP 11 of 2020



**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2020**

Name of the Company: Rajsthan Rajya Vidhyut Prasaran
Nigam
V/s

Essar Shipping Ltd

Section: Section 71(10) of Co. Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NACHIKET DAVE	ADV.	Petitioner	
2.	RAVI PAHWA	ADV	Petitioner	

ORDER

The Petitioner is represented through its Learned Counsel.

Petitioner counsel seeks some time to clarify the queries raised by this Court by filing supporting document/certificate from the banks, proof of investment and due date of payment.

List the matter on 30.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 12th day of February, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)